

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3404  
ANSWERED ON:13.08.2010  
MONEY LAUNDERING BY PETROCHEMICALS COMPANIES  
Gowda Shri D.B. Chandre

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of contracts entered into by the Union Government with the companies under the new Exploration Licensing Policy-VIII for each of the last three years, till date;
- (b) whether recently a polychemicals company was accused of money laundering;and
- (c) if so, the details thereof and the action taken against it?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) The details of contracts entered into by the Union Government with the companies under the new-Exploration Licensing Policy-VIII (NELP-VIII) are given in the enclosed Annexure.
- (b) No such case has come to the notice of Government.
- (c) Does not arise.